

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 101**  
**CP No. (IB)- 45/7/JPR/2023**  
**Under Section 7 of IBC, 2016**

**In the matter of:**

M/s Shantanu Investments Pvt. Ltd.

.... Financial Creditor

**Versus**

M/s Aksh Optifibre Limited

...Corporate Debtor

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

**Present Through Video Conferencing: -**

For the Financial Creditor : Palak Kalra, proxy counsel  
For the Corporate Debtor : Sonal Anand, Adv.

**ORDER**

Heard Ms. Palak Kalra, proxy counsel appearing on behalf of Mr. Abhishek Anand, Adv. for the Petitioner. Mr. Sonal Anand, Adv. appearing for the Respondent. Pleadings are complete in this matter. List the matter for arguments on 11.09.2024.

  
Sd/-

(Rajeev Mehrotra)  
Technical Member

  
Sd/-

(Deep Chandra Joshi)  
Judicial Member

July 23, 2024